

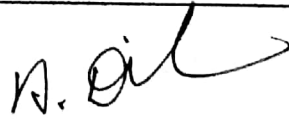
**In the Court of HAREESHA A.
5th ADDL. DISTRICT & SESSIONS JUDGE,
DEVANAHALLI**

Cause List dated 17.08.2020

MORNING SESSION			
Sl.No.	Case Number	Petitioner's Advocate	Respondent's Advocate
1	R.A.15034/2019	H. Nararaja	K.R.
2	P & SC 15022/2020	C. Krishna Murthy	
3	M.A.15062/2019	C.R. Devaraj	
4	M.C.15109/2020	D.M.Muniyappa	
5	M.C.15097/2020	Haseen Taj	
6	M.A.15006/2020	V. Vijayashekara Gowda	N.M.
7	M.A.15007/2020	H.V.Radhamani	C.K.
8	R.A.15056/2018	B.M.B.	A.Y.A.
9	R.A.15030/2020	R.T.N.	
10	M.A.15082/2019	A.R.S.R.	D.S.P
AFTERNOON SESSION			
1	M.A.15092/2019	A.R.S.R.	M.C.S
2	R.A.15100/2019	N.G.Kotre	P.M.
3	R.A.15081/2019	Y.N.S.R.	S.H.K.
4	R.A.15009/2019	L. Subramani	G.R.
5	R.A.15042/2018	G.R. Prakash	G.S.
6	M.A.15009/2019	N.D. Onkarappa	A.R.S.R.
7	Ex.15017/2020	K. Chandrashekar	
8	CrI.A.15004/2019	K. Kumar	K.V.M
9	CrI.Misc.15103/2020	Subhash Chandra Bose	P.P.
10	CrI.Misc.15102/2020	Babajan	P.P.
Judgment \ Orders			
1	CrI.Misc.15099/2020	A.V. Narasimha Reddy	P.P.
2	CrI.Misc.15100/2020	D.N. Jayaram	P.P.
3	CrI.Misc.15101/2020	S.N. Aswathanarayan	P.P.
4	R.A.15049/2018	N. Srinivasmurthy	

In the court of Prl. SENIOR CIVIL JUDGE & J.M.F.C.,
7DEVANAHALLI, Cause List, Dated 17-08-2020.

MORNING SESSION			
HEARING			
Case No.			Plaintiff / Defendants Name
1.	O.S.	678/12	- B.V. Mahadevappa V/s. Lakshminarasimhaswamy
2.	O.S.	614/08	- Sunil Kemka V/s. Muniswamy
3.	O.S.	744/07	- Rakesh V/s. Ramanjinappa
4.	O.S.	518/20	- Devraj V/s. S. Udayshankar
5.	O.S.	73/19	- Susheelamma V/s. Krishnappa
6.	O.S.	888/07	- Veeranna V/s. Bachanna
7.	O.S.	692/16	- Anil Kumar V/s. Saraswathi
8.	O.S.	238/14	- Mariyamma V/s. Narayanaswamy
9.	O.S.	842/07	- Narayanamma V/s. Chikkamuniyamma
10.	O.S.	771/16	- Vani V/s. Hanumanthappa
AFTERNOON SESSION			
11.	O.S.	462/20	- Rajesh V/s. Muniyappa
12.	O.S.	889/08	- Krishnegowda Vs Rathanamma
New Suits - Plaintiff/Defendants Name			
13.	O.S.	534/20	- Manjunath V/s. R. Thulasamma
14.	O.S.	536/20	- Muniraju V/s. Kadiramma

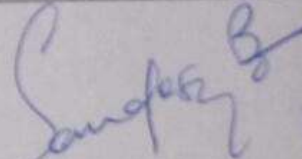


(B.DILEEP KUMAR)
Prl. SENIOR CIVIL JUDGE & J.M.F.C.,
Devanahalli.

NOTE : All Advocates are requested to strictly follow SOP dated 24-07-2020 issued by Hon'ble High Court of Karnataka.

In the Court of Prl. Civil Judge and JMFC, Devanahalli Cause List
Dated 17-08-2020

MORNING SESSSION	AFTERNOON SESSION
CIVIL AND CRIMINAL CASES	CIVIL AND CRIMINAL CASES
<u>HEARING</u> 1. FDP.6/2016 2. O.S.587/2012 3. P.C.R...../20 (T.N.Muthu raj) 4. P.C.R...../20 (R.Anjali) 5. P.C.R...../20 (K.N.Basavaraju) 6. P.C.R...../20 (Asif Shariff) 7. Cmis...../20 (Dinesh Kumar) 8. Cmis...../20 (Vishal) 9. P.C.R...../20 (Krishna kumar) 10. P.C.R...../20 (M.N.Bramhananda)	<u>ORDERS</u> 1. C.C 3414/2020 2. O.S.189/2020 <u>JUDGMENT</u> 3. O.S.349/2018 <u>HEARING</u> 4. C.C.3615/2020-ACJ 5. C.C.3630/2020-ACJ 6. C.C.3619/2020-ACJ 7. C.C.557/2020 <u>NEW SUIT</u> 8. O.S.337/2020 9. O.S.338/2020-ACJ 10. O.S.339/2020


14/8/2020
Prl. Civil Judge and JMFC,
Devanahalli.

NOTE: All the advocates are requested to strictly follow SOP dated 24-07-2020 issued by the Hon'ble High Court of Karnataka.